Listed on 01.8.2022
Court No. 13
Item No. 2

SECTION-IIB
IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NO. 80140, 80143 AND 80147, 97937 and 97949, 98758, 108759, 108813 OF 2020, 163160, 163205/2021
(Applications for Directions, exemption from filing official translation with affIdavit and exemption from filing attested affidavit)

IN
CRIMINAL APPEAL NO. 135 OF 2010
WITH
INTERLOCUTORY APPLICATION NO. 5609 AND 24206 OF 2012
(Applications for impleadment)

BUDHADEV KARMASKAR ... Appellant

VERSUS

STATE OF WEST BENGAL & ORS ... Respondent

OFFICE REPORT

The matter above-mentioned was dismissed vide this Hon'ble Court's Order dated 14.02.2011 and then by the same Order the matter was converted into PIL Suo-Moto to address the problems of sex workers in the Country and was lastly listed before this Hon'ble Court on 19.5.2022, when the Hon'ble Court was pleased to pass inter-alia the following Order :-

> **" xxxxx**
> **List this matter on 27.07.2022.**
> **In the meanwhile, the Union of India is directed to file its response to the recommendations made by the panel within a period of six weeks from today.**
> **xxxxx"**

It is submitted that pursuant to the order quoted above counsel for the Union of India has not filed the requisite report.

It is further submitted that directions of the Hon'ble Court was communicated to the The State Governments and Union Territories vide this Registry's letter dated 26.5.2022.

It is further submitted that Punjab & Haryana High Court has vide its letter no. 677 dated 11.7.2022 sent a Compliance report. Copy of the same is being circulated herewith for kind perusal of the Hon'ble Court as separate volume.

..2/...

In this regard, details of Compliance Reports filed by the State Governments and Union Territories in view of Court's order dated 19.5.2022 are as follows :-

Compliance report/Affidavit Filed by States	**Filed on by Advocate**	**Nature of documents**	
State of Karnatka	On 08.7.2022 by Mr. Subhranshu Padhi, Advocate	Compliance Affidavit.	Copy circulated as separate volume.
State of Tamil Nadu	On 28.7.2022 by Mr. Josheph Aristotle, Advocate	Compliance Affidavit.	Copy circulated as separate volume.
State of Manipur	On 30.7.2022 by Mr. Pukhrambam Ramesh Kumar, Advocate	Status Report	Copy circulated as separate volume.
Union Territory of Pudhucherry	On 30.7.2022 by Mr. Arvind S. Avhad, Advocate	Affidavit	Copy circulated as separate volume.

It is further submitted that all the above compliance reports/Affidavits are being circulated herewith for kind perusal of the Hon'ble Court as separate Volumes.

The application for directions in the matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 30th day of July, 2022

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Pradeep Ghosh, Sr. Advocate(AC)
2. Mr. Jayant Bhusan, Sr. Advocate(AC)
3. Ms. Sushma, Advocate
4. Mr. D. Mahesh Babu, Advocate
5. M/s. Corporate Law Group, Advocate
6. Mr. Anil Srivastava, Advocate
7. Mr. Gopal Singh, Advocate
8. Mrs. Anil Katiyar, Advocate
9. Mrs. Hemantika Wahi, Advocate
10. Ms. A. Subhashini, Advocate
11. Mr. Kamal Mohan Gupta, Advocate
12. Mr. Rohit Kr. Singh, Advocate
13. Mr. Sunil Fernandes, Advocate
14. Ms. Anitha Shenoy, Advocate
15. Mr. P.V. Dinesh, Advocate
16. Mr. C.D. Singh, Advocate
17. Ms. Asha G. Nair, Advocate
18. Kh. Nobin Singh, Advocate
19. Mr. Ranjan Mukherjee, Advocate
20. Mr. M.T. George, Advocate
21. Mr. Balaji Srinivasan, Advocate
22. Mr. R.S. Jena, Advocate

23. Mr. Kuldip Singh, Advocate
24. Mr. Irshad Ahmad, Advocate
25. M/s. Arputham Aruna & Co., Advocates
26. Mr. Subramonium Prasad, Advocate
27. Mr. Gopal Singh, Advocate
28. Mr. Anuvrat Sharma, Advocate
29. Mr. Tara Chandra Sharma, Advocate
30. Mr. Abhijit Sengupta, Advocate
31. Mr. Dharmendra Kr. Sinha, Advocate
32. Mr. Aniruddha P. Mayee, Advocate
33. Mr. Anil Kr. Jha, Advocate
34. Ms. Kiran Bhardwaj, Advocate
35. Mr. D.S. Mahra, Advocate
36. Mr. V.G. Pragasam, Advocate
37. Ms. Savita Singh, Advocate
38. Mr. Jatinder Kumar Bhatia, Advocate
39. Ms. Sushma Suri, Advocate
40. Mr. Rameshwar Prasad, Goyal, Advocate
41. Ms. Pragati Neekhara, Advocate
42. Ms. Aparna Bhatt, Advocate
43. Mr.Vinod Sharma, Advocate
44. Mr. Avijit Mani Tripathi
45. Mr.S.Udaya Kumar Sagar
46. Mr. Shubhanshu Padhi, Advocate
47. Mr. Zoheb Hosain, Advocate
48. Mr. G.S.Makker, Advocate

ASSISTANT REGISTRAR